against each in column (3) of the said table, under sub-rule (1) of Rule 3 of the Registration of Foreigners Rule, 1992.

[Placed in Library. See No. L.T. 1309/17/19]

 IV. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 198, dated the July 7 - July 13, 2019 (Weekly Gazette), publishing the Ministry of Home Affairs, Central Reserve Police Force, Matron and Assistant Matron, Group 'A' Post Recruitment Rules, 2019, under article 309 of the Constitution. [Placed in Library. *See* No. L.T. 1054/17/19]

MoU between the Ministry of Social Justice and Empowerment and the NSFDC and related papers

जल शक्ति मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रतन लाल कटारिया): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- Memorandum of Understanding between the Government of India (Ministry of Social Justice and Empowerment) and the National Scheduled Castes Finance and Development Corporation (NSFDC), for the year 2019-20.
- (ii) Executive Summary of the above Memorandum of Understanding.[Placed in Library. See No. L.T. 134/17/19]

MESSAGE FROM LOK SABHA

The Recycling of Ships Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Recycling of Ships Bill, 2019, as passed by Lok Sabha at its sitting held on the 3rd December, 2019."

Sir, I lay a copy of the Bill on the Table.